

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 02.02.2018

PROCEEDINGS

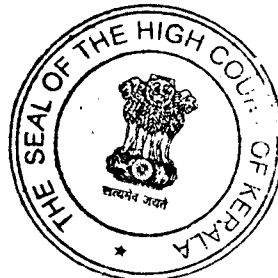
Judiciary –Appointment of 14 Sub Judges / CJMs as District Judges – Consequential Transfers and Postings of Judicial Officers – Orders issued.

Read : G.O.(Ms) No.10/2018 /Home dated 24.01.2018.

ORDER NO. B1(A)- 64260/2017

As per the G.O cited, the Government has appointed 14 Sub Judges / Chief Judicial Magistrates as District and Sessions Judges in the Kerala State Higher Judicial Service. Accordingly the following transfers and postings of judicial officers are ordered. The officers at Column II are posted in the Courts shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in Column V. The posting of officer at Sl.No.1 will be subject to the receipt of Government Orders in this regard. The officers at Sl.No.14 and 19 will take charge in their new posts only on the relief of the officer at Sl.No.1.

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
Sl. No	Name and Designation	Post	Officer to whom charge is to be handed over	Charge to be taken from
1	Sri V.O.Ajayakumar, Motor Accidents Claims Tribunal, Kozhikode	Presiding Officer , Labour Court, Kozhikode	Sri Prabhathukumar B. (Sl.No.14)	Officer holding the additional charge of Presiding Officer , Labour Court, Kozhikode
2	Sri. Sanil Kumar K., Addl.District Judge- V/Addl.MACT, Kottayam	Spl. Judge (Sooryanelli Cases)/Addl District Judge-II, Kottayam	Smt Jyothis Ben P., (Sl.No.7)	Additional District Judge-IV/Addl MACT, Kottayam
3	Sri Baiju C.K., CJM, Kollam	Addl.District Judge- VII /Addl.MACT, Thiruvananthapuram	JFCM- I, Kollam	Addl.District Judge-VI /Addl.MACT, Thiruvananthapuram
4	Sri . Sabarinathan P., CJM, Kalpetta	Judge, Family Court, Vadakara	Sri. Madhu K.S (Sl.No.30)	District Judge, Kozhikode



5	Sri Hafees Mohammed, CJM, Thodupuzha	Judge, Family Court, Tirur After General Transfers, Addl. District Judge V/ Addl.MACT, Kottayam	JFCM-I, Thodupuzha	Judge, Family Court, Malappuram
6	Smt.Nirmala T.K., CJM, Thrissur	Addl.District Judge-III /Addl.MACT, Thrissur After General Transfers, Addl. District Judge III/ Addl.MACT, Kasaragod	Smt.Sujayamma V.B., (SI.No.21)	Addl.District Judge- IV /Addl.MACT, Thrissur
7	Smt Jyothis Ben P., CJM, Kottayam	Additional District Judge- V/Addl MACT, Kottayam. After General Transfers, Presiding Officer, Labour Court, Kannur	Sri.Ijas A., (SI.No 24)	Sri. Sanil Kumar K., (SI.No.2)
8	Sri Varghese A.F., CJM, Palakkad	Judge, Family Court, Palakkad.	JFCM-I Palakkad	Judge, Family Court, Ottappalam
9	Sri. Shajahan A., Pri.Sub Judge, Kollam	Judge, Family Court, Attingal.	Addl Sub Judge, Kollam	Judge ,Family Court, Thiruvananthapuram
10	Sri. Seshadrinathan N., CJM, Ernakulam	Motor Accidents Claims Tribunal, Taliparamba After General Transfers, MACT, Ernakulam	Addl Chief Judicial Magistrate Ernakulam	Motor Accidents Claims Tribunal, Thalassery
11	Sri Baiju R.L., CJM, Thalassery	Addl.District Judge-II / Addl.MACT, Thalassery	Addl Chief Judicial Magistrate, Thalassery	Addl.District Judge- III /Addl.MACT, Thalassery
12	Sri Mohandas P.K., CJM, Alappuzha	Motor Accidents Claims Tribunal / Additional District Judge, Pala. After General Transfers, Addl. District Judge III/ Addl.MACT, Palakkad	JFCM-I , Alappuzha	Addl.District Judge- V /Addl.MACT, Kottayam
13	Sri Prabhakaran K.N., CJM, Thiruvananthapuram	Add.District Judge- IV/Addl.MACT, Thiruvananthapuram. After General Transfers, Addl. District Judge/ MACT, Muvattupuzha	Addl. CJM Thiruvananthapuram	Addl.District Judge- V /Addl.MACT, Thiruvananthapuram



14	Sri Prabhathukumar B., CJM, Kozhikode	MACT, Kozhikode	Sri.T.Madhusoodhanan (SI.No.19)	Sri.V.O. Ajayakumar (SI.No. 1)
15	Sri Abdul Jaleel A., CJM, Pathanamthitta	Judge, Family Court, Pathanamthitta. After General Transfers, Addl. District Judge III/ Addl. MACT, Pathananthitta	JFCM-I, Pathanamthitta	Judge ,Family Court, Thiruvalla
16	Sri Hari R.Chandran, CJM, Manjeri	Spl. Judge, SC/ST (POA Act Cases), Manjeri.	Sri. Rajan Thattil (SI.No. 20)	Addl.District Judge- II /Addl.MACT, Manjeri
17	Shri Madhusoodanan C.K., CJM, Kasaragod	Chief Judicial Magistrate, Alappuzha	JFCM, Kasaragod	JFCM-I Alappuzha
18	Shri Mohit C.S., Sub Judge/CJM on deputation as Sectetary, DLSA, Ernakulam	Chief Judicial Magistrate, Kollam	Pri Sub Judge, Ernakulam	JFCM- I, Kollam
19	Shri Madhusoodanan T., Pri. Sub Judge, Kozhikode	Chief Judicial Magistrate, Kozhikode After General Transfers, Chief Judicial Magistrate, Manjeri	Addl. Sub Judge-I, Kozhikode	Sri.B. Prabathukumar (SI.No.14)
20	Shri Rajan Thattil, Sub Judge/CJM on deputation as Secretary, DLSA,Manjeri	Chief Judicial Magistrate, Manjeri After General Transfers, Chief Judicial Magistrate, Kasaragod	Sub Judge Manjeri	Sri Hari R.Chandran (SI.No 16)
21	Smt.Sujayamma V.B., Pri.Sub Judge, Thrissur	Chief Judicial Magistrate, Thrissur.	Addl. Sub Judge-II, Thrissur	Smt Nirmala T.K (SI.No.6)
22	Shri Kenneth George, Addl.Sub Judge, Thrissur	Chief Judicial Magistrate, Kasaragod. After General Transfers, Chief Judicial Magistrate, Palakkad	Addl. Sub Judge-II, Thrissur	JFCM, Kasaragod
23	Shri Jose N.Cyril, Sub Judge, Devikulam	Chief Judicial Magistrate, Thodupuzha.	Sub Judge Kattappana	JFCM- I, Thodupuzha
24	Shri Ijas A., Secretary, DLSA, Kottayam	Chief Judicial Magistrate, Kottayam.	Pri Sub Judge, Kottayam	Smt. Jyothis Ben P., (SI.No.)



25	Smt. A.S. Mallika, Sub Judge, Kochi	Chief Judicial Magistrate, Thiruvananthapuram.	Addl. Sub Judge-I, Ernakulam	Addl. Chief Judicial Magistrate, Thiruvananthapuram
26	Smt. Lilly K., Sub Judge, Punalur	Chief Judicial Magistrate, Palakkad After General Transfers, Chief Judicial Magistrate, Kozhikode.	Sub Judge, Kottarakkara	JFCM-I Palakkad
27	Smt. Bharati S., Prl. Sub Judge, N.Paravur	Chief Judicial Magistrate, Ernakulam.	Addl. Sub Judge, North Paravur	Addl. Chief Judicial Magistrate, Ernakulam
28	Shri Vidhyadharan V.S., Sub Judge, Tirur	Chief Judicial Magistrate, Thalassery.	Sub Judge, Manjeri	Addl Chief Judicial Magistrate, Thalassery
29	Shri Sajikumar S., Sub Judge, Mavelikkara	Chief Judicial Magistrate, Pathanamthitta.	Sub Judge, Chengannur	JFCM-I, Pathanamthitta
30	Sri. Madhu K.S., Sub Judge, Koyilandi	Chief Judicial Magistrate, Kalpetta.	Addl. Sub Judge-II, Kozhikode	Sri.P. Sabarinathan (SI.No.4)

The Officers at SI.No 1, 2, 4, 5, 8, 9, 10, 12, 14, to 30 are eligible for Special Pay for extra administrative work @ Rs.2500/- per month in their new posts.

The officers at SI.No 3, 4, 9, 18, 23, 25, 28, 29 & 30 are eligible for Transfer Grant.

The postings of officers at SI.No. 5, 6, 7, 10, 12, 13, 15, 19, 20, 22, 26 are subject to General Transfers, 2018.

The eligibility for transfer grant in respect of Officers at SI.No. 6, 10, 12, 22 & 26 will be subject to the clarification from the Government with regard to temporary transfers.

The appointment as District Judges of Officers at SI. No. 3 to 16 will be without prejudice to the claims of officers to be recruited directly from the Bar, in the matter of determination of seniority.



The promotions of Officers at Sl.No.3 to 16 will be subject to the decision in Writ Petitions(C) Nos.40043, 40046 and 40069 of 2017, pending before the High Court of Kerala.

The officers ordered to be transferred by this Proceedings shall hand over the additional charges, if any, currently being held by them. The officers at Column IV will take and continue to hold the full additional charge, if any, till the new officers take charge.

In the event of a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer on the day of absence.



(By Order),

K. Haripal
Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(30 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
All Principal District Judges and Chief Judicial Magistrates.
The Officers and courts concerned.
The Private Secretary to the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The A5, B2, B3, B4, B5,C1, D2 ,E1 & I1 seats e-Courts & Computer Cell, High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable Judges.